

**GOVERNMENT OF INDIA  
LABOUR AND EMPLOYMENT  
LOK SABHA**

UNSTARRED QUESTION NO:3452  
ANSWERED ON:16.08.2010  
EXPLOITATION OF SALES PROMOTION EMPLOYEES  
Acharia Shri Basudeb

**Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:**

- (a) whether the Government has received any complaints regarding exploitation of sales promotion employees by their employers;
- (b) if so, the details thereof alongwith the steps taken by the Government to protect the interests of such employees; and
- (c) the steps taken by the Government against the employers/ employees violating the Sales Promotion Employees (Condition of Services) Act, 1976?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI HARISH RAWAT)

(a): Yes, Madam.

(b) & (c): The Federation of Medical and Sales Representatives' Association of India has represented against violation of the provisions of the Sales Promotion Employees (Conditions of Service) Act, 1976 by certain establishments in the States of Andhra Pradesh, Goa, Gujarat, Karnataka, Maharashtra and NCT of Delhi. The Governments of the concerned States and NCT of Delhi, being appropriate governments under the Act, have been requested to take necessary action.